

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.203/00148/2018

Jabalpur, this Friday, the 02nd day of July, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Ankit Kumar Tiwari S/o Shri B.P. Tiwari aged about 32 years presently working as Khalasi/Helper/TMO/BSP C/o Mukesh Tiwari Rly Qtr No.883/1 Construction Colony Tarbahan Bilaspur (C.G.) 495004 Mobile No.9689089305 **-Applicant**

(By Advocate –**Shri A.V. Shridhar**)

V e r s u s

1. Union of India, through The General Manager South East Central Railway Bilaspur (C.G.) 495004
2. Chief Personnel Officer South East Central Railway Bilaspur (C.G.) 495004
3. ADRM South East Central Railway Bilaspur (C.G.) 495004
4. Sr. DOM (Co-ord) South East Central Railway Bilaspur (C.G.) 495004
5. DOM (M/L) South East Central Railway Bilaspur (C.G.) 495004 **- Respondents**

(By Advocate –**Shri Vijay Tripathi**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant submits that the applicant has filed M.A. No.203/402/2021 for withdrawal of this Original Application as the applicant is not desirous to pursue this matter.



2. M.A. is allowed.
3. Accordingly, this Original Application is dismissed as withdrawn.

(Naini Jayaseelan)
Administrative Member

Karuna

(Ramesh Singh Thakur)
Judicial Member